

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

Subject: Process for filling up of posts of Civil Judges (Senior Division) by way of promotion from amongst Civil Judges (Junior Division) on adhoc basis - Conducting interview of the officers falling in the consideration zone.

ORDER

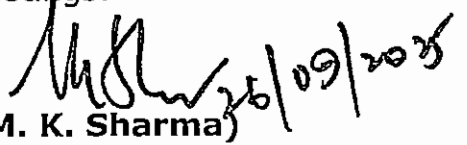
No.: 1420 of 2025/RG

Dated: 26.09.2025

In continuation to High Court Order No. 1367 of 2025/RG dated 19.09.2025, it is hereby notified that the interview of the eligible officers falling in the consideration zone, in terms of Rule 7 (c) of the Jammu & Kashmir and Ladakh Judicial Service Rules, 2025 (notified vide S.O 173 dated 20.06.2025), shall be conducted on 29th and 30th of September, 2025, as per **Annexure-"A"** to this order.

All the candidates shall appear in the interview through virtual mode from their respective place of postings.

By Order.



(M. K. Sharma)

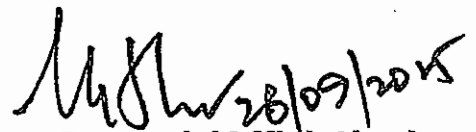
Registrar General (Officiating)

No.: 62866-906 /RG/GS

Dated: 26.09.2025

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjay Parihar;
3. Secretary to Hon'ble Mr. Justice Shahzad Azeem;
..... for information of their Lordships.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh for information and with the request to facilitate the conduct of interview through virtual mode.
6. All Principal District & Sessions Judges, UTs of J&K and Ladakh;
7. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Concerned Officers. _____
..... for information and necessary compliance.
9. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
10. Order File



Registrar General (Officiating)

Annexure-A

S. No	Name of the Officer S/Shri	Present place of posting	Date and time of Interview
1	Ms. Maleeka Sharma	2nd Additional Munsiff, Jammu	29th of September, 2025 at 04:00 PM onwards (through virtual mode)
2	Ms. Ananta Raina	Munsiff, R.S Pura	
3	Shabir Ahmad Malik	Munsif/ Additional Special Mobile Magistrate, Kralpora	
4	Altaf Ahmad Mir	Principal Magistrate, JJB, Baramulla	
5	Ms. Meera Bangotra	Munsiff, Hiranagar	
6	Ms. Assma Choudhary	Principal Magistrate, JJB, Rajouri	
7	Ms. Urvashi Raina	Munsiff, Udampur	
8	Anjeet Singh	Principal Magistrate, JJB, Doda	
9	Ms. Suhasni Vasisatha	Munsiff, Majalta	
10	Tarun Mahajan	Munsiff, Ramban	
11	Rohit Sharma	1st Additional Munsiff/Forest Magistrate, Jammu	
12	Ms. Rashi Verma	Munsiff/Addl. Special Mobile Magistrate, Samba	
13	Ms. Shilpa Dogra	Addl. Special Mobile Magistrate, Ramban	
14	Ms. Poonam Gupta	Addl. Spl. Mobile Magistrate, Billawar	
15	Ms. Neena Thakur	DMM (T) Kathua	
16	Ms. Shayesta Nazir	City Munsiff, Srinagar	30th of September, 2025 at 04:00 PM onwards (through virtual mode)
17	Shahber Ayaz	Principal Magistrate, JJB, Budgam	
18	Ms. Bazila Bashir	Principal Magistrate, JJB, Shopian	
19	Ms. Danishta Shafi	Munsiff, Pulwama	
20	Ms. Himani Parihar	Munsiff, Samba	
21	Shafiq Mushtaq Lone	Additional Mobile Magistrate (T), Jammu	
22	Ms. Fakhar un Nissa	Principal Magistrate, JJB, Pulwama	
23	Ms. Saloni Anand	Principal Magistrate, JJB, Poonch	
24	Ahtzaz Ahmed	Principal Magistrate, JJB, Anantnag	
25	Muneer Ahmad Bhat	Additional Special Mobile Magistrate, Awantipora	
26	Ms. Cheena Sumbria	Principal Magistrate, JJB, Samba	
27	Ms. Farah Bashir	Principal Magistrate, JJB, Ganderbal	
28	Ms. Uzma Amin	Munsiff, Pampore	
29	Raja Arshad Hamid	Addl. M. Magistrate, (T) Srinagar	
30	Ms. Mainaaz Qadir	Principal Magistrate, JJB, Srinagar	

Md Shw
26/09/2025